

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 202 of 2014 &  
IA No. 318 of 2014**

**Dated : 6<sup>th</sup> October, 2015**

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)  
Versus**

**Chhattisgarh State Electricity Regulatory Commission  
& Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava  
Mr. Nishtha Sikroria  
Mr. Arvind Banerjee (Rep.)

Counsel for the Respondent(s) : Mr. C.K. Rai for  
Mr. Paramhans for R.1  
  
Mr. M.G. Ramachandran  
Mr. Raunak Jain for R.2

**ORDER**

We have heard learned counsel for the parties.

***Judgment is Reserved.*** Learned counsel for the appellant may file written submissions on or before 09.10.2015 after serving copy on the other side.

**( I. J. Kapoor )  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**